

**DEMAND No. 121—CAPITAL OUTLAY
ON CURRENCY AND COINAGE**

"That a supplementary sum not exceeding Rs. 1,34,33,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Capital Outlay on Currency and Coinage'."

**DEMAND No. 129—OTHER CAPITAL
OUTLAY OF THE MINISTRY OF FOOD
AND AGRICULTURE**

"That a supplementary sum not exceeding Rs. 4,19,01,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Other Capital Outlay of the Ministry of Food and Agriculture'."

**DEMAND No. 140—CAPITAL OUTLAY
ON PORTS**

"That a supplementary sum not exceeding Rs. 85,00,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Capital Outlay on Ports'."

**DEMAND No. 141—CAPITAL OUTLAY
ON ROADS**

"That a supplementary sum not exceeding Rs. 2,50,00,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Capital Outlay on Roads'."

APPROPRIATION (NO. 5) BILL*

Mr. Deputy-Speaker: We take up the next item of business. The Finance Minister.

The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1956-57.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1956-57.

Shri T. T. Krishnamachari: Sir, I introduce the Bill**.

**DEMANDS FOR SUPPLEMENTARY
GRANTS (RAILWAYS), 1956-57
AND DEMANDS FOR EXCESS
GRANTS (RAILWAYS), 1953-54**

Mr. Deputy-Speaker: Now, Supplementary Demands for Grants (Railways) are to be taken up. We have got 2½ hours for this.....

An Hon. Member: Excess Grants?

Mr. Deputy-Speaker:as well as for Excess Grants. Hon. Members would send their slips about the cut motions which they desire to move.

DEMAND No. 1—RAILWAY BOARD

Mr. Deputy-Speaker: Motion moved.

"That a supplementary sum not exceeding Rs. 8,66,000 be granted to the President to defray the charges which will come in course of payment

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**Introduced with the recommendation of the President.